

Stock of Foodgrains in Central Pool

*521. SHRI R. L. BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of foodgrains stock in the Central pool as on 31st March, 1980; and

(b) the prospects of the rabi crop and how much foodgrains are likely to be added to the Central pool?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) As on 31st March, 1980, the total stocks of foodgrains available in the Central Pool about 11.9 million tonnes. Together with State Government stocks the total availability of foodgrains with all public agencies on that date was 14.02 million tonnes.

(b) According to the present reports the production of wheat during 1979-80 agricultural year may be lower than that of the previous year. As reported so far 5.81 million tonnes of wheat have been procured by public agencies from this crop out of which almost the entire quantity is likely to be added to the Centre Pool.

Steps to identify industries causing Pollution

*522. SHRI G. Y. KRISHNAN: Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether Government propose to take immediate steps to identify industries which are likely to cause pollution; and

(b) if so, the details regarding the steps taken by Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Yes, Sir. The Central Board for the Prevention and Control of water Pollution, set up under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 has

identified 20 major groups of industries having high water pollution potential. These are:—

1. Textile
2. Fermentation.
3. Fertilizers.
4. Man made Fibre Industries.
5. Inorganic Chemical Industries.
6. Pulp and Paper.
7. Drugs and Pharamaceuticals.
8. Sugar Industries.
9. Petro-Chemical Industries.
10. Oil Refineries.
11. Pesticides.
12. Thermal Power Plants.
13. Ferrous metal.
14. Food processing.
15. Tanneries.
16. Rubber processing.
17. Organic Chemicals.
18. Non-ferrus Industries.
19. Dairy.
20. Mining Industry.

In order to provide the guidelines to these 20 major group of industries as to the action these industries are required to take for effective control of water pollution generated in these industries, the Central Board for the Prevention and Control of Water pollution proposes to evolve Industry Specific Minimal National Effluent Standards. Such Industry Specific Minimal National Effluent Standards in respect of four industries viz. Fertilizer (Phosphatic and Nitrogenous); Fermentation (Breweries, Distilleries and Malteries), Fibre (Man made) and Textiles (Cotton and Wool) have since been evolved. The evolving of such standards in respect of nine other industries viz. Heavy Inorganic Chemicals, Integrated Iron and Steel Mills, Oil, Refineries, Petrochemicals, Pharmaceuticals, Pulp and Papers, Pesticides, Sugar and Thermal Power Plant, are under Process.